

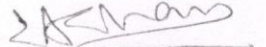
File No. N-9/19/2014-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 14th March, 2018

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 8,75,000/- only (Rupees Eight Lacs Seventy Five Thousand Only) to Indian Institute of Management, Kashipur towards **Third & Final Instalment** (being 40% of total cost after deducting 5% penalty for delays) out of the total project cost of Rs. 25,00,000/- (Rupees Twenty Five Lacs Only) (non-recurring expenditure) for under taking research project titled "Performance indicators for subordinate courts and suggestive policy/procedural changes for reducing civil case pendency " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Indian Institute of Management, Kashipur and Department of Justice on 27th May, 2015. First & Second instalments of Rs.5,00,000/- & Rs. 10,00,000/- only respectively was released to Indian Institute of Management, Kashipur the implementing Agency vide this Department's sanction orders of even no. dated 27th May, 2015 and 21st June, 2016.

2. The expenditure involved is debitible to Demand No. 61 during 2017-18 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 11-12.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 1568 dated 12/03/2018.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Indian Institute of Management, Kashipur.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Indian Institute of Management, Bazpur Road, Kashipur-224713.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.